

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

**Review Application No. 21 of 2006 in  
Original Application No. 893 of 1999**

**Wednesday, this the 9<sup>th</sup> day of May, 2007**

**Hon'ble Mr. Ashok S. Karamadi, J.M.  
Hon'ble Mr. K.S. Menon, A.M.**

Mahipal S/o Babu Lal Pal R/o Village Kolhua, Post Office Samogar (Madanpur), District Deoria.

**Applicant**

**By Advocate Sri Ashok Pandey**

**Versus**

1. Union of India through, Secretary Post and Telegraph Department, New Delhi.
2. The Post Master General, Gorakhpur Region, Gorakhpur.
3. The Senior Superintendent of Post Offices Deoria Division, Deoria.
4. Yogendra Singh S/o Sri Ram Adhar Singh, Village Moharkhadar Post Offices Sawogar, District Deoria.

**Respondents**

**By Advocate Sri Saumitra Singh**

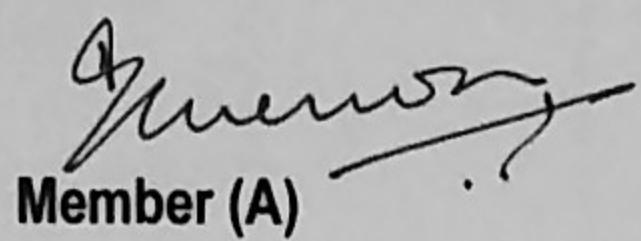
**ORDER**

**By Ashok S. Karamadi, J.M.**

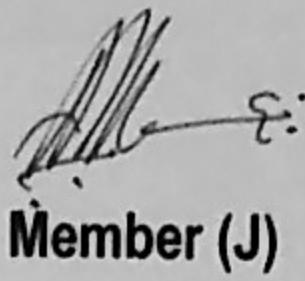
This Review Application is filed against the Order 25.10.2005 passed in O.A. No. 893 of 1999. By the said Order, the O.A. was dismissed. After dismissal of the said O.A., a Writ Petition was filed before the Hon'ble High Court. The Hon'ble High Court while dismissing the Writ Petition and without going into the merits of the case, given liberty to the applicant to file a review application before this Tribunal, if so advised. Therefore, the present Review Application is being filed. On perusal of the grounds for condonation of delay and for Review Application, we do not



find and sufficient ground to condone the delay in filing the review application, as the scope of review is very limited. We do not find good reason to condone the delay and accordingly the delay application and Review Application are dismissed.



Member (A)



Member (J)

/M.M./